

Central Administrative Tribunal
Principal Bench

CP No. 479/2010
OA No.2951/2003

New Delhi this the 18th day of August, 2010

Hon'ble Shri Shanker Raju, Member (J)
Hon'ble Dr. Veena Chhotray, Member (A)

Kuldip Singh, Accounts Officer,
Central Administrative Tribunal,
Principal Bench, New Delhi

-Applicant

(By Advocate: Shri LR Khatana)

-V E R S U S-

1. Sh. Shantanu Consul, the Secretary,
Department of Personnel & Training,
North Block, New Delhi
2. Smt. Sushma Nath, the Secretary,
Ministry of Finance & Company Affairs,
(Department of Expenditure),
New Delhi

-Respondents.

(By Advocate: Shri A.K. Bhardwaj)

O R D E R (Oral)

Shri Shanker Raju:

As the orders stood complied with, the CP stands disposed of. Notices are discharged.

Unhohay

(Dr. Veena Chhotray)
Member (A)

S. Rain

(Shanker Raju)
Member (J)

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